

HCC No. 12/2020

**HIGH COURT OF KARNATAKA  
BENGALURU – 1.  
DATED: 22<sup>nd</sup> NOVEMBER 2023**

**NOTIFICATION**

**Sub:** Submission of sealed quotations for Supply of 50 Nos. of DVDs to this office – reg.

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With reference to the above, it is hereby notified that this office desires to procure 50 Nos. of DVDs from the authorized distributors / dealers.

Therefore, all the Authorized distributors / dealers located in Bengaluru only, who deal with supply of 50 Nos. of DVDs may submit their sealed quotations mentioning their lowest rate for the DVDs inclusive of all taxes.

Further, the quotation shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** with superscribing on the cover as **“QUOTATION FOR SUPPLY OF 50 Nos. of DVDs”** on or before **28.11.2023**.

**By Order,**

Sd/-

**(N.G Dinesh)  
Registrar (Computers)**